

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 174/Chd/CHD/2018

In the matter of:

Small Industries Development
Bank of India (SIDBI) . . .Petitioner-Financial Creditor

Versus

International Mega Food Park Ltd . . .Respondent-Corporate Debtor

Present: Mr.Adarsh Dubey, Advocate for Mr.Rakesh Bhatia, Advocate for the
petitioner
Mr.A.S.Narang, Advocate for the respondent

Affidavit of service has been filed as per office report. Learned counsel
for the respondent seeks time to file reply/objections though the same should have
been filed by today.

List the matter for arguments on 20.09.2018. Reply/objections, if any, be
filed at least 5 days before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Aug 20, 2018
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